NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/151/2016

NAME OF THE PETITIONER(S)

: G. Senthil Raj

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 4

others

UNDER SECTION

: 397/398, 399, 402 & 403

Signature

1

Name (in Capital)

Represented by

O2. CS. Gropination Pcs for Petitioner. #007

ORDER

Mr. C.S. Gopi Narayanan Yadav, PCS representing Petitioner present. Mr. A.R. Ramanathan, Counsel for Respondent present and submitted that four weeks' time be granted in order to make contact with the bank for getting his personal guarantee released. At his request, time is enlarged. Put up on 28.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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